

## THE HIGH COURT OF KERALA

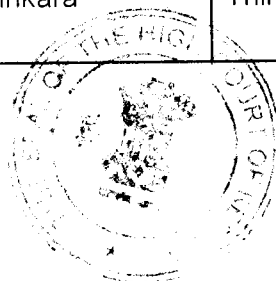
Kochi - 682 031  
Dated - 21/ 04 / 2017PROCEEDINGS

Judiciary – General Transfers, 2017 of Sub Judges / CJMs – Orders issued.

ORDER NO. B1(A) - 62 / 2017(2)

As part of the General Transfers, 2017 of the Sub Judge / Chief Judicial Magistrates, the following orders are issued. The officers at **Column II** are posted as shown against their names in **Column III**. They will hand over the charge of their offices to the officers at **Column IV** and take charge in their respective station from the officers shown in **Column V**.

I	II	III	IV	V
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Smt. P.N.Seetha, Chief Judicial Magistrate, Thrissur	Chief Judicial Magistrate, Alappuzha	Judicial Magistrate of First Class-I, Thrissur	Judicial Magistrate of First Class-I, Alappuzha
2	Smt. T.K.Nirmala, Sub Judge, Tirur	Chief Judicial Magistrate, Thrissur	Vacation Officer of the Court	Judicial Magistrate of First Class-I, Thrissur
3	Shri A.Shajahan, Chief Judicial Magistrate, Alappuzha	Principal, Sub Judge, Kollam	Judicial Magistrate of First Class-I, Alappuzha	Addl.Sub Judge, Kollam
4	Shri K.N.Prabhakaran Sub Judge, Ottappalam	Principal Sub Judge, N.Paravur	Vacation officer of the Court	Smt.Bharati S (Sl.No.8)
5	Shri B.Prabhathukumar, Secretary, DLSA, Thiruvananthapuram	Sub Judge, Attingal	Shri Siju Sheik (Sl.No. 14)	Prl.Sub Judge, Thiruvananthapuram
6	Shri Kenneth George Principal Sub Judge, Kollam	Additional Sub Judge-I, Thrissur	Addl.Sub Judge, Kollam	Prl.Sub Judge, Thrissur
7	Shri Jose N Cyril Sub Judge, Attingal	Sub Judge, Neyyattinkara	Prl.Sub Judge, Thiruvananthapuram	Prl.Sub Judge, Thiruvananthapuram



I	II	III	IV	V
8	Smt. Bharati S, Principal Sub Judge, N.Paravur	Additional Sub Judge, N. Paravur	Shri B.Prabhathukumar, (SI.No.5)	Assuming charge.
9	Shri Vidhyadharan V.S, Principal Sub Judge Palakad	Sub Judge, Tirur	Vacation officer of the Court	Vacation officer of the court
10	Smt. Elsamma Joseph P Sub Judge, Mavelikkara	Sub Judge, Ottapalam	Sub Judge, Chengannur	Vacation officer of the Court
11	Shri Sajikumar S, Addl. Sub Judge, Palakkad	Sub Judge, Mavelikkara	Vacation officer of the Court	Sub Judge, Chengannur
12	Shri A.M.Basheer, Addl. Sub Judge-I, Ernakulam	Sub Judge, Karunagapally	Addl. Sub Judge-II, Ernakulam	Vacation officer of the court
13	Shri Sudeep S, Sub Judge, Karunagappally	Additional Sub Judge-I, Ernakulam	Vacation officer of the court	Addl. Sub Judge-II, Ernakulam
14	Shri Siju Sheik , Addl. CJM, Ernakulam	Secretary, DLSA, Thiruvananthapuram	Addl. Chief Judicial Magistrate (EO), Ernakulam	Shri B.Prabhathukumar (SI.No.5)
15	Smt. Seena S.S., Addl. Sub Judge-I, Kozhikode	Principal Sub Judge, Palakkad	Addl. Sub Judge-II, Kozhikode	Vacation officer of the Court
16	Shri Sreeraj S., Addl. Sub Judge, N.Paravur	Additional Sub Judge-II, Thrissur	Prl. Sub Judge, North Paravur	Prl. Sub Judge, Thrissur
17	Shri Sathishkumar A.G Secretary, DLSA, Kalpetta	Additional Sub Judge-I, Kozhikode	On repatriation.	Addl. Sub Judge-II, Kozhikode
18	Shri Anil T.P., Addl. Sub Judge-II, Thrissur	Addl. Sub Judge, Palakkad	Prl. Sub Judge, Thrissur	Vacation officer of the Court
19	Shri R Sudhakanth, Addl. Sub Judge -II, Thiruvananthapuram	Secretary, DLSA, Kollam	Prl. Sub Judge, Thiruvananthapuram	Officer holding the additional charge of Secretary, DLSA, Kollam
20	Shri G.Mahesh, Addl. Sub Judge-I, Thrissur	Additional Chief Judicial Magistrate, Ernakulam	Prl. Sub Judge, Thrissur	Addl. Chief Judicial Magistrate(EO), Ernakulam

I	II	III	IV	V
21	Smt. Bindu Sudhakaran Sub Judge, Neyyattinkara	Sub Judge, Kannur	Pri.Sub Judge, Thiruvananthapuram	Addl.Sub Judge, Thalassery

The Officers at Sl.No 1 & 2 are eligible for Special Pay for extra administrative work @ Rs.2,500/- per month in their new posts.

The Officers at Sl.No 3, 4, 5, 7, 9, 10, 11, 12, 14, 15, 20 & 21 are eligible for Special Pay for extra administrative work @ Rs.1,875/- per month in their new posts.

Officers at Sl.Nos. 7, 8 & 19 are not eligible for Transfer Grant and Joining Time.

All officers at **column IV** will continue to hold their full additional charges, till new officers takes charge.

All officers transferred by these proceedings are directed to take charge in their new posts on the reopening of courts after Summer Vacation .

***In the event of a relieving officer / relieved officer happens to be absent on the date of his/her taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer / vacation officer on the day of absence.***



( By Order ),

*K. Babu*

K. Babu

Registrar( Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(21 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Additional Chief Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The Director and Addl. Director of Kerala Judicial Academy.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.  
The 14 Principal District Judges.  
The Chief Judicial Magistrates of Thrissur, Alappuzha & Ernakulam  
The Officers and Courts concerned.  
The Private Secretary to the Hon'ble the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The A5, B2(A), B3, B4, B5, C1, D2 , E1 & I1 seats & e-Courts Cell, Computer cell, High Court.  
The Administrative Records Section, High Court ( 2 copies )  
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.

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